

In the National Company Law Tribunal,  
Bengaluru, Special Bench

C.P. (IB)/157(BEN)2019

Court No. 1

Item No. 114

IBC Under Sec 9

In the matter of:

M/S MEDITEK SYSTEMS

.....Petitioner

V/s

M/S PANACEA HOSPITALS PVT LTD.

.....Respondent

Order delivered on ..27/04/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Honble Member(J)

Shri ASHUTOSH CHANDRA, Honble Member(T)

For Petitioner(s):

MR. K.N. RAVINDRA

For Respondent(s):

Order

Heard Mr. K.N. Ravindra, learned RP through Video Conference.

The learned RP submits that the matter is still pending before the Hon'ble High Court. The learned RP is directed to submit the latest proceedings of the Hon'ble High Court.

Post the case on 27.05.2021.

Member(T)

Member(J)

Brunda

Due to being engaged in preparation of pending disposed of/ order reserved cases, this order sheet was not created in CIS website and hence could not get it signed from the Hon'ble Members on time.

Recd  
from  
16/07  
Verified  
Court Officer